GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1789
ANSWERED ON:08.03.2010
ARMED FORCES
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Will the Minister of DEFENCE be pleased to state:

- (a) whether the modernization programme of the armed forces has received setbacks;
- (b) if so, the details thereof and the reasons therefor;
- (c) the status of the delayed procurement proposals aimed at the modernization programme indicating the amount involved in procurement of each of the equipment;
- (d) the reasons for delay in the procurement;
- (e) the changes effected in the Annual Defence Procurement Policy to speed up the procurement of the equipment; and
- (f) the time by which the procurements will fructify?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (f): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 1789 FOR ANSWER ON 8.3.2010

There are no setbacks in the modernisation programme as modernisation of Armed Forces is a continuous process based on threat perception, technological changes and available resources. The modernisation is undertaken through procurement of defence equipment/platforms in accordance with the provisions of Defence Procurement Procedure (DPP). However, delays sometimes occur in some of the defence procurement projects due to several reasons such as insufficient and limited vendor base, non conformity of the offers to the Request for Proposal (RFP) conditions, field trials, complexities in contract negotiations, limited indigenous capability and long lead time for indigenisation etc. Further, the market for state-of-the-art defence equipment and platforms being circumscribed by denial regimes, limited availability of required type of material, complexities in construction and manufacturing involving integration of large number of systems, assemblies and sub-assemblies also cause delays. To counter systemic and institutional delays, procedures and process are continuously refined on the basis of experience gained during the procurement process. All procurements are guided by the Defence Procurement Procedure (DPP) and time-lines given therein.